

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

CRIMINAL APPEAL NO(s). 38 OF 2001

STATE OF GUJARAT & ANR.

Appellant (s)

VERSUS

SHAILESHBHAI MANSUKHLAL SHAH & ANR.

Respondent(s)

WITH APPEAL(CRL) NO. 39 of 2001

Date: 04/12/2006 This Appeal was called on for hearing today.

For Appellant(s)

Ms. Hemantika Wahi,Adv.

For Respondent(s)

Rr-Ex-Parte,Adv.

UPON hearing counsel the Court made the following

O R D E R

Two weeks' time is granted to file additional documents. Inform the

learned Advocate-on-Record concerned, as there is no representation for the

appellants.

List again on 5.1.2007.

(B. Sudheendra Kumar)

Registrar

rd